Proposal of Madhya Pradesh for sports academies

†554. MISS ANUSUIYA UIKEY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of scheme of Government to develop sports academies operated by the State Governments;
- (b) whether any proposals have been received for support/grant for development of State men's hockey academy, shooting academy, horse-riding academy, martial art academy, water sports academy run by the Madhya Pradesh Government; and
- (c) if so, action being taken by the Government and by when these would be sanctioned alongwith the details of the likely date thereof?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) There is no separate scheme for development of sports academies in the States. However, if viable proposals for creation of sports infrastructure and for promotion of sports are received from the State Governments, the same can be considered under the Scheme of National Sports Development Fund.

(b) and (c) No proposal supported with detailed project report has been received from the State Government of Madhya Pradesh.

Estimated revenue through CWG-2010

- 555. SHRI MANI SHANKAR AIYAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) whether the Commonwealth Games Organising Committee has agreed to reimburse Government from revenues generated by ticket sales, sponsorship, advertising etc., for the moneys made available to the Organising Committee;
- (b) Government's present estimates of the revenues likely to be generated by the Organising Committee, ergo the net expenditure likely to be incurred by Government; and
- (c) how this estimated overall expenditure compares with the estimates considered by Government in authorizing the Indian Olympic Association to bid for the Games in 2003?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL): (a) Yes, Sir.

†Original notice of the question was received in Hindi.

- (b) The expected revenue generation as estimated by the Organizing Committee(OC) is Rs. 1,708 crore. The total estimated expenditure to be incurred by the Organizing Committee(OC) on the Conduct of the Commonwealth Games 2010 including Overlays, Timing, Scoring, Result System and Games Time Sports Equipment is Rs.2394 crore. The net expenditure to be incurred by the Government will be clear, only after actual figure of revenue generation are known and final settlement of accounts takes place.
- (c) Indian Olympic Association (IOA) had estimated, in 2003, an expenditure of Rs.655 crore for organising the Commonwealth Games, 2010. The present estimates for organising the Commonwealth Games, 2010 have been reflected at Rs. 11,494 crore, which includes, apart from expenditure of Sports Infrastructure and Conduct of the Games, also expenditure on Security, Broadcasting, Telecommunication, Training of Sportspersons, allocation to Government of Delhi etc.

PAPERS LAID ON THE TABLE

MR. DEPUTY CHAIRMAN: Now, Papers to be laid. Shri A. Raja.

...(Interruptions)...

श्री सतीश चन्द्र मिश्र (उत्तर प्रदेश) : उपसभापित महोदय, महंगाई पर चर्चा कराइए। ...(व्यवधान)... महंगाई कहां पहुंच गई है ...(व्यवधान)...

Notification of Ministry of Communications and Information Technology

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI A. RAJA): Sir, I lay on the Table, a copy (in English and Hindi) of the Ministry of Communications and Information Technology (Department of Posts) Notification No. G.S.R. 310 (E), dated the 12th April, 2010, publishing the Indian Post Office (Amendment) Rules, 2010, under sub-section (4) of Section 74 of the Indian Post Office Act, 1898. [Placed in Library. See No. L.T. 2599/15/10]

- I. Report and Accounts (2008-09) of TDB, New Delhi and related papers
- II. Report and Accounts (2008-09) of Sree Chitra Tirunal Institute for Medical Sciences and Technology, Thiruvananthapuram and related papers

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-